93

of the Company budget keeping in view the nature of its activities and other relevant factors. The Board of Directors nominate the officers of the Corporations who may operate on the entertainment budget and also the limits upto which each officer may incur expenses in this regard_ All such entertainment expenditure has to be supported by proper bills and vouchers or certificates. A statement of expenditure incurred on entertainment has to be placed periodically before the Board of Directors for its information. Recently Government have reviewed these guidelines in the context of the need for austerity and specified certain monetary limits of expenditure per guest.

Credit facilities tot jute growers

126. SHRI HARKISHAN SINGH SURJEET: SHRI N. P. CHENGALRAYA NAIDU:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that loans at a lower rate of interest are made available to jute magnates for capital investment for modernisation, diversification and expansion of jute industry but no credit facilities are available to the poor jute growers.;
- (b) if so, what are the reasons therefor; and
- (c) whether there is any proposal under Government's consideration to extend credit facilities at a lower rate of interest to the jute growers?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b) Financial Institutions provide need based credit to jute Mills at rates of interest prevalent from time to time. Credit is also made available to jute growers at concessional rate of interest as they form part of the neglected sector. Besides, small and marginal farmers are sanctioned loans at 4 per cent rate of interest, provided, they

fulfil the eligibility criteria under the differential Rates of Interest Scheme.

(c) Banks have drawn up **a** number of schemes for financing cultivators and jute grower_s can also avail of credit facilities under these schemes

Price of tobacco

- 127. SHRI HARKISHAN SINGH SURJEET: Will the Minister of COM- MERCE, CIVIL SUPPLIES AND CO-OPERATION be pleased to state.
- (a) what is the price of tobacco during the current year as compared to the price last year;
- (b) what steps Government have taken to ensure a fair-price to help the growers; and
- (e) what steps Government have taken to ensure that the benefit of fair-price also reaches the growers in the remote areas?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) The tobacco prices this year have generally ruled low as compared to last year, as indicataed in the statement attached.

- (b) Programmes for procurement cf 10,000 tonnes of Virginia tobacco and 25,000 tonnes of non-virginia tobacco have been undertaken by the Government this year through the State Trading Corporation of India Limited (STC) and the National Agricultural Cooperative Marketing Federation of India Limited (NAFED), respectively.
- (c) The procurement has been undertaken in the interest of the growers. The STC are, therefore, making purchases through Cooperatives/ Syndicates|Associations of the growers and NAFED are tlso making purchases through the State Cooperative Marketing Federations. The Government hope that under these arrangements, farmers in remote areas wiH also be benefited.

95

Statement

Wholesale prices of Tobacco during 1977 and 1978

Prices in Rupces per quintal

to Questions

State/Centre				1977			1978	
		Vario		Mini- mum	Maxi- mum Upto Juue)	1	Minimum	Maximum
Andhra Pradesh (Guntur and Prakasam Districts)	×	FCV	Grac	le 1-V 2-V 3-V	900 550 300	980 870 450	400	850
		11 21	71. 22.	5-V 6-V	200 150	450 360		
		100	39.	8-V	50	290	100	200
2. Andhra Pradesh (Warengal)	٠	Nazvid (Ist sort)			1150	1400	900	1200
3. Maharashtra (Nagpur)	ē	Chewing black			1100	1100	110	0 1120
4. Karnataka (Mangalore)	,	Sanded			600	1400	110	0 1450
5. Tamilnadu (Erode)	÷	Chewing (Ist sort)			773	1045	81	8 955
6. Gujarat (Anand)		Beedi	-I		282	596	26	o 380

Entertainment allowance for top officials of public sector undertakings for entertaining guests at their residences

- SHRIMATI KANAK MU-KHERJEE; Will the Minister of FINANCE be pleased to state;
- (a) whether it is a fact that some of the top officials of public sector undertakings get a sumptuary allow-ance/entertainment allowance to entertain guests at their residences; and
- (b) if so, whether Government propose to review the matter?

MINISTER OF FINANCE (SHRi H M. PATEL); (a) The question of granting entertainment allow-ance to Chief Executives and other officers of the public enterprises was considered by Government in the context of the varying conditions in the different projects, particularly with regard to competition for sale etc. Government has allowed the Chief Executives and other officers, who are "^minated by the Board of Directors

- to operate on certain allowances for entertainment of guests of the company at their residences on the basis of necessary certificates.
- matter was reviewed (b) The recently by Government in the context of the need for exercising austerity and certain monetary limits per guest have been laid down for such entertainment of company guests by Chief Executives and other nominated officers at their residences.

Government subsidies to various industries etc.

- 129. SHRI R. R. MORARKA; Will the Minister of FINANCE be pleased to state:
- (a) the industries, projects and institutions to which subsidies are given by the Central Government;
- Ob) the amount of subsidy given to the various industries etc. during each of the last three years; and
- (c) the reasons for which these subsidies are given?